

19.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Proceedings against accused S.K.Sharma already stand abated vide order dt. 10.09.2018

Sh. Abhishek Prasad, Ld. Counsel for accused Markenday Mishra A-1, Vishwanath Aggarwal A-4, S.P. Saxena A-12 and Narayan Diwakar
Sh. R.S.Ahuja, Ld. Counsel for accused Sandeep Sahani A-6, Ashok Chaudhary A-7, Ashwini Sharma A-8, Ashutosh Pant A-9 and Naveen Kaushik A-11

Sh. S.K.Bhatnagar, Ld. Counsel for accused P.K.Thirwani,
Accused Markenday Mishra, Shakuntala Joshi, Sandeep Sahni and Ashok Kumar also present

None for other accused persons

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for remaining arguments on point of charge.

Learned counsels seek some time.

Put up for arguments on charge on 21.09.2020. Ahlmad is also directed to give report regarding status of scanning of judicial file.

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
19.08.2020